



भारत सरकार/ GOVERNMENT OF INDIA
पोत परिवहन मंत्रालय / MINISTRY OF SHIPPING
नौवहन महानिदेशालय, मुंबई
DIRECTORATE GENERAL OF SHIPPING, MUMBAI

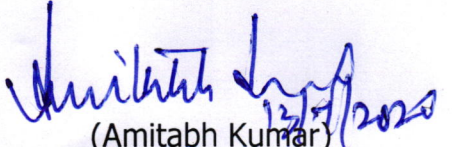
F.No.: 23-55011/1/2020-CREW – DGS

Date: 13.07.2020

DGS Order No. 19 of 2020

Subject: **Extension of the validity of Recruitment & Placement of Seafarers License (RPSL) and audit of RPSL in view of Covid-19 outbreak** - reg.

1. The Directorate vide DGS Order No. 15 of 2020 dated 09.06.2020 had extended the date of validity of RPSL expiring between 23.03.2020 to 30.06.2020 up-till 31.07.2020 for the purpose of undertaking annual / renewal audit of RPSL.
2. Representations have been received from industry requesting to further extend the date of validity of RPSL expiring beyond 30.06.2020 for the purpose of undertaking annual / renewal audit of RPSL as they are finding it difficult to carry out / conduct the audits, in view of the continuation of COVID-19 pandemic.
3. In view of the difficulties expressed by industry and to facilitate the RPSL agencies to continue their operations, the Directorate hereby extends the date of validity of the RPSL expiring between 23.03.2020 to 31.08.2020 up-till 30.09.2020 for the purpose of undertaking annual / renewal audit of RPSL.
4. The aforesaid extensions is in the view of the prevailing extraordinary circumstances of the worldwide spread of COVID-19 and the country wide lockdown.


(Amitabh Kumar)

Director General of Shipping

To
All stakeholders through DGS website